

[Shri C. P. N. Singh]

(1) A copy of the Annual Report (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1980-81, under sub-section (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT-4035/82].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Bombay, for the year 1979-80 along with Audited Accounts.

(ii) A statement (Hindi and English versions) (i) regarding Review by the Government on the working of the Tata Memorial Centre, Bombay, for the year 1979-80 and (ii) showing reasons for delay in laying the Annual Report. [Placed in Library. See No. LT-4036/82].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Calcutta, for the year 1979-80 along with Audited Accounts.

(ii) A statement (Hindi and English versions) (i) regarding Review by the Government on the working of the Saha Institute of Nuclear Physics, Calcutta, for the year 1979-80 and (ii) showing reasons for delay in laying the Annual Report. [Placed in Library. See No. LT-4037/82].

THIRTY-FIRST REPORT OF U.P.S.C. NOTIFICATION UNDER CENTRAL INDUSTRIAL SECURITY FORCE ACT, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions)

under article 323(1) of the Constitution:—

(i) Thirty-first Report of the Union Public Service Commission for the period from 1st April, 1980 to 31st March, 1981.

(ii) Memorandum explaining the reasons for non-acceptance of the advice of the Union Public Service Commission in cases referred to in the above Report.

[Placed in Library. See No. LT-4038/82].

(2) (i) A copy of the Central Industrial Security Force (Second Amendment) Rules, 1982, (Hindi and English versions) published in Notification No. G.S.R. 331 in Gazette of India dated the 3rd April, 1982, under sub-section (3) of section 22 of the Central Industrial Security Force, Act, 1968.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the Notifications mentioned at above.

[Placed in Library. See No. LT-4039/82].

STATEMENT *Re*: REVIEW ON ELECTRONICS TRADE AND TECHNOLOGY DEVELOPMENT CORPORATION LTD., NEW DELHI FOR 1980-81

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): I beg to lay on the Table a copy each of the following papers (Hindi and English versions under sub-section (1) of section 19A of the Companies Act, 1956:—

(1) Statement regarding Review by the Government on the working of the Electronics Trade and Technology Development Corporation Limited, New Delhi, for the year 1980-81.